

In addition to the 14 HS-748 aircraft ordered earlier (of which 11 have been received), 10 more have been ordered by Indian Airlines. The question of selecting a jet aircraft for augmenting the capacity on the trunk routes is presently under examination.

Arrest for Possessing Bombs in Biharsharif

1871. SHRI BABURAO PATEL : Will the Minister of HOME AFFAIRS be pleased state :

(a) the names and occupations of the three persons arrested in Biharsharif on August 31, 1969, for possessing bombs ;

(b) the names of localities where bomb manufacturing machines, bombs, pistols bullets, chemicals etc. were seized by the police and the quantity of illegal arms and material seized ; and

(c) the steps taken against the culprits and if not, reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) to (c). The required information is being collected from the Government of Bihar and will be laid on the Table of the House on receipt.

Arrest of Anand Marg Workers in Varanasi.

1872. SHRI BABURAO PATEL : Will the Minister of HOME AFFAIRS be pleased to state.

(a) names of Anand Marg suffron robed volunteers arrested in Varanasi on 7th September, 1969 and the reasons for their arrest ;

(b) the name of the owner or occupant of the building in the Sagra area where a large quantity of bombs, knives and other weapons were found by the police and whether Anand Marg was involved in this affair ; and

(c) if so, the number of Anand Marg sadhus arrested and reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) to (c). Facts are being ascertained.

Douglas DC-9 Aircraft

1873. SHRI V. NARASIMHA RAO : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether the Douglas DC-9 manufacturers have not extended the August 31 order placement deadline for the price offer made to the Indian Airlines ;

(b) if so, the total rise of cost of these planes ;

(c) whether the Indian Airlines is negotiating with the Douglas manufacturers in this connection ; and

(d) if not, the reasons therefor ?

THE MINISTER OF TOURISM AND CIVIL AVIATION : (DR. KARAN SINGH) : (a) to (d). The Douglas DC-9 offer, which was effective up to 21st August 1969, was subsequently extended but in the extended offer the price for each aircraft was raised by U.S. \$ 260,352 (Rs. 19,52,640). An 'ad hoc' committee has been constituted to advise Government on the selection of a suitable aircraft for Indian Airlines, but the DC-9 has been dropped from consideration because of the fact that a prima facie case of unethical business practice on the part of the Douglas representative in India has come to light and is being legally pursued.

Situation in Andhra Pradesh

1874. SHRI V. NARASIMHA RAO, DR. SUSHILA NAYAR ; SHRI S.M. BANERJEE ; SHRI YAMUNA PRASAD MANDAL ; SHRI K. LAKKAPPA ; SHRI A. SREEDHARAN ; SHRI N.K. SOMANI ; SHRI S.K. TAPURIAH ; SHRI BEDABRATA BARUA ; SHRI DHIRESWAR KALITA ; SHRI HIMATSIKKA ;

SHRI P. C. ADICHAN :
SHRI HEM BARUA :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether in view of the prevailing peaceful atmosphere in Andhra Pradesh, Government propose to initiate some move to resolve the crisis in the State ; and

(b) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS : (SHRI VIDYA CHARAN SHUKLA) : (a) and (b). Government are keeping a constant watch on the implementation of the 8-point programme announced by the Prime Minister on 11th April, 1969, with a view to providing immediate as well as long-term answers to the needs of the people in the Telengana region. Details of action taken in this regard so far have already been furnished to the House in reply to Unstarred Question No. 889 answered on 21st November, 1969. Government are also considering what further measures need be taken in furtherance of the objectives of the 8-point programme.

बिहार के पटना और मुजफ्फरपुर विश्व-विद्यालयों के प्रबन्धकों के विरुद्ध शिकायतें

1876. श्री प्रकाशचौर शास्त्री : क्या शिक्षा तथा युवक सेवा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि उन्हें बिहार के पटना तथा मुजफ्फरपुर विश्वविद्यालयों के प्रबन्धकों के बारे में गत दो वर्षों में कुछ शिकायतें प्राप्त हुई हैं ;

(ख) क्या उन शिकायतों पर इस बीच कोई कार्यवाही की गई है, और

(ग) यदि हां, तो इस सम्बन्ध में क्या उपचारात्मक कार्यवाही करने का विचार है ?

शिक्षा तथा युवक सेवा मंत्री (डा० बी० के० आर० बी० राव) : (क) से (ग). पटना और

बिहार विश्वविद्यालयों के विरुद्ध, भारत सरकार को कोई शिकायत प्राप्त नहीं हुई है। किन्तु, राज्य सरकार ने फरवरी, 1966 में, राज्य विश्वविद्यालय जांच आयोग की स्थापना की थी। जिसका कार्य है, राज्य के विभिन्न विश्वविद्यालयों के कार्यकारण की जांच करना तथा विशेष रूप से (क) सीनेट, सिडीकेट और विद्या परिषद् और परीक्षा बोर्ड के कार्य-करण, (ख) विश्वविद्यालयों के अधिकारियों द्वारा अपने सरकारी कार्य के निपटाने में की गई अनियमितताओं, (ग) सम्बद्ध कालेजों के कार्य, (घ) विश्वविद्यालयों की वित्तीय दशा और (ङ) विभिन्न विश्वविद्यालयों के बारे में अन्तर-विश्वविद्यालय बोर्ड द्वारा अपनी रिपोर्ट में की गई टिप्पणियों पर रिपोर्ट पेश करना। आयोग को, अधिनियमों के उपबन्धों, संविधियों तथा अध्यादेशों तथा विनियमों में किये जाने वाले परिवर्तनों पर भी रिपोर्ट पेश करनी थी, ताकि विश्वविद्यालय के मामलों तथा आयोग के विचार में उभयुक्त ऐसे अन्य मामलों में समग्र रूप से सुधार किया जा सके।

आयोग ने अगस्त, 1967 में अपनी रिपोर्ट पेश कर दी थी, जिनमें विश्वविद्यालयों में कुछ अनियमितताओं का उल्लेख किया गया था। विश्वविद्यालय अधिनियम के उपबन्धों के अधीन, रिपोर्टों को सम्बंधित विश्वविद्यालय सीनेटों को उनकी टिप्पणी के लिये भेजी गयी थी। उनकी टिप्पणियां प्राप्त हो गई हैं और राज्य शिक्षा विभागों द्वारा मामलों में कारवाई की जा रही है।

पटना और बिहार विश्वविद्यालयों के सम्बन्ध में राज्य विश्वविद्यालय जांच आयोग की रिपोर्टों में विश्वविद्यालय अनुदान आयोग का ध्यान भी आकृषित किया गया।

अगस्त, 1967 में हुई अपनी बैठक में विश्वविद्यालय अनुदान आयोग ने पटना विश्व-